

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2487
ANSWERED ON:25.07.2014
ABSENTEEISM FROM ANGANWADI CENTRES
Noor Smt. Mausam

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether large scale absenteeism has been reported in AnganwadiCentres (AWCs) in the country;
- (b) if so, the details thereof, State/ UT-wise;
- (c) whether the Government has made any assessment of such absenteeism on its endeavor to reduce malnutrition in children;
- (d) if so, the details and the outcome thereof along with the remedial steps taken/ being taken by the Government in this regard;
- (e) whether reports of bills being generated in the name of absent children in AWCs in the country have come to the notice of the Government; and
- (f) if so, the details thereof, State/UT-wise and the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d): Integrated Child Development Services (ICDS) Scheme is a Centrally-sponsored Scheme implemented through the State Governments/ Union Territory Administrations.

The day-to-day management of the AnganwadiCentres (AWCs) which includes running of AWCs, marking attendance of the beneficiaries, etc. is done by the States/ UTs. No data on absenteeism is maintained by the Central Government. A Five Tier Monitoring mechanism has been put in place to monitor the implementation of the programme and working of the AWCs.

(e) & (f): Complaints of irregularities in implementation are forwarded to State Governments/ UT Administrations for appropriate action. Report from the State Government/ UT Administration is sought on complaints which are serious in nature.